

Annexure-3

Name of the corporate debtor: MK Overseas Private Limited ; Date of commencement of CIRP:- 19.09.2019.; List of creditors as on: 03.12.2024

Secured Financial Creditors (Other Than Financial Creditors belonging to any class of creditors)

(Amount in ₹)

Sl No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	J.C. Flowers Asset Reconstruction Pvt. Ltd. (As assigned from VSJ Investments Pvt Ltd)		2,60,17,17,397	2,60,17,17,397	Packing Credit Bill Discounting Other Charges	2,60,17,17,397		No	74.55%	-	-	-	-	
2	J.C. Flowers Asset Reconstruction Pvt. Ltd. (As assigned from HDFC Bank Ltd)		43,25,17,446.00	41,96,06,193.00	Bill Discounting Post/ Pre Shipment Term Loan	41,96,06,193		No	12.02%	-	-	1,29,11,253	-	
3	Standard Capital Markets Limited (As assigned from J.C. Flowers Asset Reconstruction Pvt. Ltd.)		39,42,22,009.00	39,42,22,009.00	Term Loan Pre Shipment (PCFC)	39,42,22,009		No	11.30%	-	-	-	-	
4	AXIS Bank Ltd.		97,590	-	Vehicle Loan	-		No	-	-	-	97,590	-	
5	Toyota Financial Services India Limited		36,98,974	-	Vehicle Loan	-		No	-	-	-	36,98,974	-	
TOTAL			3,43,22,53,416	3,41,55,45,599		3,41,55,45,599			97.86%	-	-	1,67,07,817	-	